

Annexure-2
Name of the Corporate Debtor: Grey's Exim Private Limited; Date of Commencement of Liquidation: 01-04-2026; List of Stakeholders as on: 31-05-2026
List of Unsecured Financial Creditors
(Amount in ₹)

Sl No	Name of Creditor	Details of Claims received		Details of claims admitted				Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claim admitted					
1	ZEN Trade Link Private Limited (related party, hence no voting share allotted)	12-09-2023	2,94,33,308.00	2,94,33,308.00	Unsecured	0	2.49%	0	0	-	0	Amount admitted as per Regulation 12(2)(c) of IBBI (Liquidation Process) Regulations, 2016
2	Clix Capital Services Pvt. Ltd	11-08-2023	58,54,559.00	58,54,559.00	Unsecured	0	0.50%	0	0	-	0	Amount admitted as per Regulation 30 of IBBI (Liquidation Process) Regulations, 2016
3	Gemini Dyeing & Printing Mills Pvt Ltd	06-10-2023	55,00,000.00	55,00,000.00	Unsecured	0	0.47%	0	0	-	0	Amount admitted as per Regulation 30 of IBBI (Liquidation Process) Regulations, 2016
4	Kamlesh Jayantilal Shah	28-04-2026	6,75,000.00	6,75,000.00	Unsecured	0	0.06%			-	0	Amount admitted as per Regulation 30 of IBBI (Liquidation Process) Regulations, 2016
5	Dhruv Gupta	30-10-2023	8,59,325.00	5,86,400.00	Unsecured	0	0.05%	0	0	2,72,925.00	0	Amount admitted as per Regulation 30 of IBBI (Liquidation Process) Regulations, 2016
6	Namrata Ahuja	30-10-2023	16,41,250.00	12,33,886.00	Unsecured	0	0.10%	0	0	4,07,364.00	0	Amount admitted as per Regulation 30 of IBBI (Liquidation Process) Regulations, 2016
7	Akshay Ahuja		25,63,800.00	17,24,775.00	Unsecured	0	0.15%	0	0	8,39,025.00	0	Amount admitted as per Regulation 30 of IBBI (Liquidation Process) Regulations, 2016
8	Hareesh Girdharilal Chhabria		1,28,18,618.00	-	Unsecured	0	0.00%	0	0	1,28,18,618.00	0	
9	Mulchand Dipchand Shah		12,46,670.00	9,00,209.00	Unsecured	0	0.08%	0	0	3,46,461.00	0	Amount admitted as per Regulation 30 of IBBI (Liquidation Process) Regulations, 2016
10	Priyanka Gupta		8,51,225.00	5,74,925.00	Unsecured	0	0.05%	0	0	2,76,300.00	0	Amount admitted as per Regulation 30 of IBBI (Liquidation Process) Regulations, 2016
11	Dilip Gaba		15,25,725.00		Unsecured	0	0.00%	0	0	15,25,725.00	0	



For Grey's Exim Private Limited
(Under Liquidation)

[Signature]
Authorised Signatory
Liquidator

12	Rekha Mulchandani		12,17,860.00	8,38,915.00	Unsecured	0	0.07%	0	0	3,78,945.00	0	Amount admitted as per Regulation 30 of IBBI (Liquidation Process) Regulations, 2016
13	Sumatilal M. Shah		10,85,536.00	7,83,856.00	Unsecured	0	0.07%	0	0	3,01,680.00	0	Amount admitted as per Regulation 30 of IBBI (Liquidation Process) Regulations, 2016
14	Tex Weaves India		86,49,500.00	56,86,812.00	Unsecured	0	0.48%	0	0	29,62,688.00	0	Amount admitted as per Regulation 30 of IBBI (Liquidation Process) Regulations, 2016
15	Hanisha Gaba		5,17,080.00	3,44,550.00	Unsecured	0	0.03%	0	0	1,72,530.00	0	Amount admitted as per Regulation 30 of IBBI (Liquidation Process) Regulations, 2016
16	Dhiren Kapadia		33,74,300.00	25,02,200.00	Unsecured	0	0.21%	0	0	8,72,100.00	0	Amount admitted as per Regulation 30 of IBBI (Liquidation Process) Regulations, 2016
17	Wonderful Constructions Private Limited		4,38,04,810.00	-	Unsecured	0	0.00%	0	0	4,38,04,810.00	0	
18	Kotak Mahindra Bank Limited		47,58,035.00	47,58,035.00	Unsecured	0	0.40%	0	0	-	0	Amount admitted as per Regulation 12(2)(c) of IBBI (Liquidation Process) Regulations, 2016
Total			12,63,76,601.00	6,13,97,430.00			5.20%			6,49,79,171.00	0	

Note - COC has been re-constituted in terms of amendment in the Liquidation Regulations vide Notification dated 26th May, 2026.



For, Grey's Exim Private Limited
(Under Liquidation)

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Authorised Signatory
Liquidator